

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 369/ND/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
27.11.2017**

**NAME OF THE COMPANY: M/s Meidensha Corporation Vs. M/s Prime
Meiden Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241-242

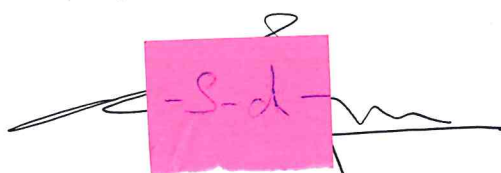
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Rohit Kochhar, Mr. Inder Raj Gill and Ms. Anuradha Sharma, Advocates		
	For the Respondent:	Mr. Rohin Dubey and Mr. Ramanjit Singh, Advocates		

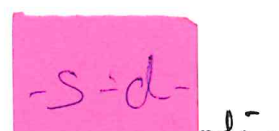
ORDER

An application CA No. 328/2017 has been filed by the Respondent. Notice for the same is accepted by the Ld. Counsel for the Petitioner.

Ld. Counsel for the Petitioner has also pressed his prayer for grant of copies of the videography made during the last two Board Meetings. A CA had been filed by them making this request. The resistance /delay in compliance by the Respondents is incomprehensible. The same shall be viewed accordingly.

Be listed on the date already fixed i.e. 1st December, 2017.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**